

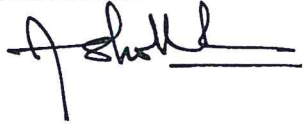

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/63/2016
NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Respondents	
2.	Rohan Ray asokan	Counsel for Petitioner	

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 01.03.2018.

-sel-
(S VIJAYARAGHAVAN)
Member(Technical)

-sel-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc